

(41)

सेवा में,

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय,

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-279, दिनांक-23.01.2024 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय ।

विश्वासभाजन,

दीनानाथ झा

(दीनानाथ झा)

कार्यालय परिचारी,

बिहार विधान सभा, पटना ।

प्रपत्र (संख्या)
अवर सचिव

श्री प्रम
15/2/24

2549
15/2/24

Declaration of Assets and Liabilities

Year 2023

I, Dinonath Jha, son/daughter/wife of Lt. Madhu Kant Jha,
 aged 50 years, belonging to Bihar Vidhan Sabha
 service and presently working as office attendant
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs. 1,00,000/-	Bushila Devi Rs. 50,000/-	Shruti Singh 500/-	Ananya Kumar Nil	Shiv Deep Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 26,000/-	Rs. 23,000/-	Rs. 2,500/-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	D-Rs. 17,215/-	D-Rs. 15,350/-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold 0.5 gm Rs. 1,05,000/- (APP)	Gold 20 gm Rs. 2,40,000/- (APP) S/G 1/2 - 50 gm Rs. 35,000/-	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Dinonath Jha

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2 Acre	66570 decimal	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	4 decimal	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.12.2013
(a)	(i) Loans from Banks	SB/ Vidhan Mandal	Rs. 9,00,000/-
	(ii) Loans from financial institutions	LIC Loan	Rs. 2,00,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Devi Prakash Jara

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- DTS/BLA-1161

Gender :- M (M/F)

Date of Birth :- 06/10/1973 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Office Attendant.
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Madhepura.

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Dinamath Jha.

Name of Employee: Dinamath Jha.

Designation: Office Attendant.

Department: Bihar Vidhan Sabha, Patna.

Place: Patna.

Date: 15.02.2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.